

**GOVERNMENT OF INDIA
ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:3918
ANSWERED ON:13.08.2015
MCEPL Claim
Hari Shri G.

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether the Millennium City Expressway Private Limited (MCEPL) has sought a refund of Rs 78 crores from National Highways Authority of India for loss of revenue; and
- (b) if so, the details and status thereof?

Answer

THE MINISTER OF STATE IN THE
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

(SHRI PON. RADHAKRISHNAN)

(a) and (b) The Concessionaire of Delhi-Gurgaon Expressway (NH-8) has made a claim of Rs. 78 Crore with NHAI (National Highways Authority of India). This claim is on account of loss of revenue and delay in toll rate hike and ban on toll imposed by Hon'ble Punjab and Haryana High Court. The claim is under examination in NHAI.
